

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 4019
(TO BE ANSWERED ON 10.08.2016)

ANOMALIES IN PROMOTION

4019. SHRI BHAGWANT MANN:

Will the PRIME MINISTER be pleased to state:

- (a) whether cases of anomalies in promotion of Multi Tasking Staff (MTS) to LDC in Central Secretariat Clerical Service (CSCS) have come to the notice of the Government;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether abolition of 85% posts of LDC in CSCS could not result in stagnation at the level of MTS, who are not getting a chance despite eligibility ;
- (d) if so, whether cases are pending for considering one time promotion from MTS to LDC as done by Department of Personnel and Training (DoPT) in the case of LDC to UDC and UDC to Assistant in Central Secretariat; and
- (e) if so, the time by when this anomaly would be rectified and eligible MTS will be promoted to the post of LDC?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a),(b),(c)&(e): The promotion of MTS to Lower Division Clerk (LDC) in Central Secretariat Clerical Service (CSCS) is handled on de-centralized basis by individual cadre i.e. individual Ministries/Departments of Government of India participating in CSCS. As per CSCS Rules, as amended from time to time, eligible MTS are promoted as per their respective seniority in a particular cadre against the vacancies arising in that cadre during a Select List Year. No instances of anomalies in a cadre have been brought to the notice of the Department of Personnel & Training by any such cadre.

Prior to 2003, 85 % posts of LDCs under CSCS were filled up on direct recruitment basis, 10% on the basis of Limited Departmental Examination conducted by SSC and 5 % under Seniority Quota amongst senior most eligible Group -DØ employees borne on the establishment of Union Ministries/Departments participating in CSCS cadre. Post-2003, 85% of the vacancies arising every year under Direct Recruitment Quota are being abolished till the authorized sanctioned strength of LDC grade is brought down to a level of 15% of the authorized strength in the grade as on 3rd October 2003 in each cadre unit. Post 2003, the mode of recruitment for the remaining vacancies was changed in favour of promotion through seniority which is now 70% and the remaining 30% is being filled up through Limited Departmental Competitive Examination.

In view of the increase in promotion under seniority quota, the net impact on the adverse effect on promotion is negligible. As a result of abolition of 85% posts of LDC under Direct Recruitment Quota under CSCS, there is no scope to locate any additional posts in the grade of LDC.

(d): At present, there is no proposal under consideration of the Government for one time promotion of MTS to Lower Division Clerk (LDC) under CSCS.